

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 30th November, 2015

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR DEVENDRA KUMAR AGRAWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. /2015(CZ)	Jagannath Maane Vs Union of India & 6Ors.	Mr. Shekhar Sharma, Adv. Mr. Vishwendra Verma, Adv. & Mr. Karan Advs. Mr. V.K.Shukla, Adv. Mr. Rajul Shrivastav, Sucheta Yadav, Advs. Mr. Akhilesh K.Churana, Adv.	
2.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
3.	Original Application No. 56/2015(CZ)	Babulal Jajoo (<i>Ranthambhore Tiger Reserve</i>) Vs. Union of India & 5 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
4.	Original Application No. 88/2015(CZ)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
5.	Original Application No. 127/2013(THC)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vjendra Sharma, Adv.	
6.	Original Application No. 128/2013(THC) (M.A. No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
7.	Appeal No. 48/2015(CZ) (M.A.No.576/15)	Maa Tripura Minerals, Gwalior Vs. Chairman, MP State Level Environment IMPACT Assessment Authority (MPSEIAA) & 4 Ors.	Mr. Shivendu Joshi, Adv. Mr. Sambhav Soghani, Adv. Mr. Alkesh Agrawal, Adv.	

8.	Original Application No. 35/2014(THC)	Ram Saroj Kushwaha (<i>Birla Cement</i>) Vs. State of M.P.& 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to12 Mr. Ajay Gupta, Adv. for R-11 Smt.Chandra Shrivartava,Adv.	
9.	Original Application No. 60/2015(CZ) (M.A.No.463/15)	Man Singh Gurjar Vs. State of Rajasthan & 5 Ors.	Mr. Man Singh Gurjar, Applicant	
10.	Original Application No. 31/2015 (CZ) (M.A.No.513/15) (M.A.No.694/15) (M.A.No.695/15)	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sanjeev Mishra, Adv.	
11.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (<i>MSW, Bhanpur Khanti</i>) Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv.	
12.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv.	
13.	Original Application No. 36/2014(THC)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv.	
14.	Original Application No.15/2015(CZ)	Gulab Meena Vs. Shri Ratnaswami & Ors.	Mr. Dharamveer Sharma Adv.	
FOR COMPLIANCE				
15.	Original Application No. 130/2013(THC)	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
16.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (<i>MSW, Rewa</i>) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh,Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7	

17.	<p>Appeal No. 10/2013(CZ) (M.A. No.607/14) (M.A. No.123/15) (M.A. No.306/15)</p>	<p>Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.</p>	<p>Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM. S. Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5 Mr. V.K. Munshi Adv. R-5</p>	
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